

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB) 354 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SH. R. VARADHARAJAN
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017**

NAME OF THE COMPANY: M/s RKG International Pvt. Ltd. M/s Uma
Shankar Khandewal Forging Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

For the Petitioner (s): Mr. Ankit Singal, Advocate

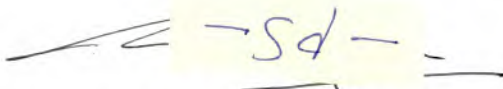
For the Respondent(s): None

ORDER

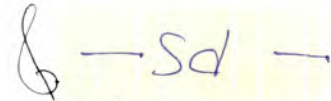
Ld. Counsel for the Petitioner seeks some more time to comply with the order dated 14.9.2017 for service of notice upon the Respondent.

One week's time is granted for the said purpose. Petitioner to file an Affidavit of service within the said period of one week along with the proof of service of notice to the Corporate Debtor/ Respondent as Dasti process permitted.

Be listed on 5th October, 2017.



(S. K. Mohapatra)
Member (T)



(R. Varadharajan)
Member (J)